



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA106/17 IA107/17, IA 108/17 in CP No.81/ 2017	-	For filing objections by Respon- dent counsel	241(1) (a)	M.S.Nagappa Vs Stump Schuele and Somappa Pvt Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SRINANDAN K For Srinivas & Badrui Counsels (7299914774)	Petitioners	
1.	Perilal K. Myun	Adv. for respondents	

Counsel for petitioner is present. Counsel for respondents is also present. He has filed objections in IA No.106/17, 107/17 and 108/17. Counsel for respondents has also filed a fresh application questioning the maintainability of the petition.

Registry to check and put up.

List it on 16.11.2017.


MEMBER (J)


MEMBER (T)